

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 12413-12414/2010

(Arising out of impugned final judgment and order dated 11/07/2005  
in CMRP No. 141959/2005, CMWP No. 35520/2004, 06/01/2010, passed by  
the High Court Of Judicature At Allahabad)

GAJRAJ PRASAD TIWARI

Petitioner(s)

VERSUS

STATE OF U.P.&amp; ORS.

Respondent(s)

(With appln. (s) for c/delay in filing slp and office report)

Date : 14/07/2014 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DIPAK MISRA  
HON'BLE MR. JUSTICE V. GOPALA GOWDA

For Petitioner(s)

Mr. Pramod Swarup, Sr. Adv.  
Mr. Ameet Siingh, Adv.  
Ms. Pareena Swarup, Adv.  
Mr. Mukul Singh, Adv.  
Ms. S. Verma, Adv.  
Mr. Akshay Verma, Adv.  
Mr. Prashant Chaudhary ,Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following  
O R D E RDelay condoned.  
Leave granted.(NAVEEN KUMAR)  
COURT MASTER(RENUKA SADANA)  
COURT MASTER

Signature Not Verified

Digitally signed by  
Naveen Kumar  
Date: 2014.07.21  
16:52:41 IST  
Reason: